

NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

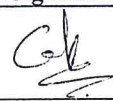
PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 22.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 157/252/HDB/2017
NAME OF THE COMPANY	Magadh Projects Private Limited
NAME OF THE PETITIONER(S)	Magadh Projects Private Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
G. KALPANA	CA	kalpanagoneguntal@gmail.com	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature



Heard Ms. G. Kalpana, Ld. CA for the Applicant.

The Learned CA submitted that interim order dated 16.01.2018 was not implemented so far. RoC is directed to implement the interim order dated 16.01.2018 and change the status of the Company from Struck off to Active and also intimate the status of being active to the Bankers of the Applicant Company immediately.

Post the CA for final hearing on 21.03.2018.

  
Member (T)

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for Dy. Regr./Asst. Regr./Court Officer  
National Company Law Tribunal, Hyderabad Bench

  
Member (J)

प्रमाणित प्रति  
CERTIFIED TRUE COPY

केस संख्या  
CASE NUMBER. CA No. 157/252/HDB/2017  
निर्णय का तारीख  
DATE OF JUDGEMENT. 22.2.2018  
प्रति तैयार किया गया तारीख  
COPY MADE READY ON. 22.2.2018